

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1817

ANSWERED ON:22.08.2012

NOTICES ISSUED BY ED

Azad Shri Kirti (Jha);Basavaraj Shri Gangasandra Siddappa;Gavit Shri Manikrao Hodlya

Will the Minister of FINANCE be pleased to state:

- (a) whether Enforcement Directorate (ED) has issued any notice to any sports board/league;
- (b) if so, the details thereof and the response thereto during each of the last three years and the current year till date;
- (c) the action taken or proposed to be taken against the erring board/league particularly their office bearers so far; and
- (d) whether efforts have been made by the Finance Ministry to extradite a former Chairman of the sports body and if so, the details thereof and the achievement made as a result thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) Yes sir.

(b) & (c) Based on the investigations carried out by the Enforcement Directorate, the adjudicating authority has issued Show Cause Notices under Foreign Exchange Management Act, 1999 (FEMA) to BCCI & its officials for the contraventions of the relevant provisions of the said Act as per details below:-

11 Show Cause Notices issued involving an amount of Rs. 1317.20 Crore in the year 2011.

01 Show Cause Notice issued involving an amount of Rs. 106 Crore in the year 2012.

(d) The passport of Shri Lalit Modi, former IPL Chairman, was revoked by the Passport Officer on 03.03.2011 under Section 10(3) of the Passport Act, 1967.